

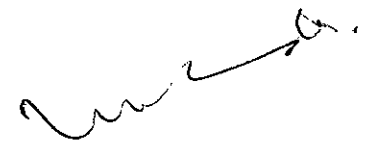
Dated: 6/1/94. I ①

Applicant by Sh. R. Ahmad.
Shri R.P. Darda takes notice on behalf
of the Respondents. The applicant
had made ~~a~~ representations
dt. 11/2/93 and 30/11/93 to the
Respondents and both these
representations have not been
decided. The only direction that
need be made at this stage
is that the Respondents should
decide these representations
within six weeks from the
date of receipt of a copy of
this order.

With these directions the
application is disposed of.

Copy of order dt. 6-1-94.
is issued to the
parties on 14-1-94.

14/1/94


(Ms. Deshpande)
V/c.